



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 A.M.]

**RESPECTIVE DIVISION BENCH-I AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE A.M.
BUJORBARUA WILL SIT AFTER RISING OF
THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./34/2020 IN PIL 35/2019(D/O), FIXED	SHRI ANIRBAN ROY Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 4 ORS	MR. A ROY PETITIONER IN PERSON	GA, ASSAM SC, AAU
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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE(ACTING) AND HONOURABLE
MR. JUSTICE A.M. BUJORBARUA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 PIL/70/2019	UPEN KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. M SARMA MS. I GOHAIN MRS R DEKA	GA, ASSAM ASSTT.S.G.I.
2 PIL/72/2019	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
<u>ADMISSION</u>			
3 WA/175/2020	JATIN BORO Versus THE STATE OF ASSAM AND 12 ORS.	MR. K R PATGIRI MS. C DAS MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, SOIL CONSERVATION DEPTT. SC, BTC SC, FINANCE DEPTT. SC, IRRIGATION
4 WP(C)/4250/2020 FIXED	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
<u>ORDERS</u>			
5 WA/260/2018 FIXED	UNION OF INDIA AND 3 ORS Versus ON THE DEATH OF OM PRAKASH, HIS LEGAL HEIRS REPRESENTING	MR. S C KEYAL ASSTT.S.G.I.	
6 PIL/18/2020	MANOJ BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MR D GOGOI MR. J ABBAS	GA, ASSAM MR. B J TALUKDAR
7 WA/63/2020	AMULYA KUMAR GOSWAMI Versus THE INDIAN INSTITUTE OF BANK MANAGEMENT AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR N J SAIKIA	MR K K MAHANTA MR. K M MAHANTA MR A K SINGHA

8	WA/102/2020 FIXED	THE UNION OF INDIA AND 3 ORS Versus PHATIK CHANDRA ROY	MR. B K DAS MR H P GUWALA	MR. S BORA MR. A GANGULY MR T CHHETRI
9	I.A.(Civil)/958/2020 FIXED in Mat.App./3052/2020 WITH Mat.App./3052/2020 (Filing Number)	SRI KHAKAN SARKAR Versus SMTI. NILIMA DHAR SRI KHAKAN SARKAR Versus SMTI NILIMA DHAR	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
10	I.A.(Civil)/1154/2020 FIXED in WP(C)/3896/2019 WITH WP(C)/3896/2019	DILIP DAS AND 13 ORS. Versus THE UNION OF INDIA AND 6 ORS. DILIP DAS AND 13 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR S CHOUDHURY MR. M CHANDA MR S DUTTA MR S CHOUDHURY MR. H DAS	ASSTT.S.G.I. ASSTT.S.G.I.
HEARING				
11	WA/6/2020 FIXED	M/S T. G. ENTERPRISE, Versus NEW SOCUNOMA VILLAGE AND 6 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MR S DUTTA	MR. JYOTIRMOY ROY MS. M DEV (R-1) MR. T ISLAM (R6) MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS GA, NAGALAND
12	WA/77/2020 CAVT. NO.0371/2020 FIXED WITH I.A.(Civil)/1188/2020 in WA/77/2020	MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS MR. SANKAR NATH AND 8 ORS Versus THE STATE OF ASSAM AND 97 ORS	MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY MR. R HAZARIKA MR. J ROY MR S SARMA MR. D DAS MR. C CHAKRABORTY	MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN SC, AGRI. DEPARTMENT FOR CAVEATOR MR J I BARBHUIYA GA, ASSAM SC, APSC MR. L MOHAN FOR CAVEATOR SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5804/2019	AMRIT SARKAR AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/5819/2019 WITH LCR	SIRAJ Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/5836/2019	MINA MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5841/2019	JAYANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR B CHANDA MR. K BAISHYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/5850/2019	BASIRAN KHATUN @ BASIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. I H LASKAR MR. S H SIKDAR A RAHMAN MR. N KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/5854/2019	SONTOSH ALI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/5860/2019 WITH LCR	IMAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA MR. R S CHOUHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5862/2019	GOLAPI MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR V KUNDU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5880/2019 WITH LCR	DHUPATI NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

10	WP(C)/5960/2019	SARASWATI Versus THE UNION OF INDIA AND 6 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/6340/2019	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/9029/2019 B/O	SANTISREE DASGUPTA Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/474/2020	ABIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR. S H ZAMAN MR FAIZUL HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/2808/2020	ASIA KHATUN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. I A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2813/2020	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR A M MONDAL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
16	WA/233/2019 CAVT. NO.0832/2019 FIXED	IMRAN HUSSAIN Versus MADRASSA EDUCATION DEVELOPMENT ASSOCIATION OF ASSAM AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY MR. S K TALUKDAR MR. J M A CHOUDHURY MR. B GOGOI MR. A B T HAQUE	SC, SEC. EDU. MR A R BHUYAN MR. R MAZUMDAR, SC- EDU (SEC) DEPTT. MR. B TALUKDAR, SC-SEC EDU FOR CAVEATOR
	WITH I.A.(Civil)/2913/2019 in WA/233/2019	IMRAN HUSSAIN Versus MADRASSA EDUCATION DEVELOPMENT ASSOCIATION OF ASSAM AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY MR. B GOGOI	SC, SEC. EDU. MR A R BHUYAN FOR CAVEATOR
ORDERS				
17	I.A.(Civil)/1903/2020 WITH LCR, FIXED in WP(C)/1486/2020	RASHIDA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. P SHARMAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/1486/2020	RASHIDA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. P SHARMAH MS. C DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2540/2020	MD. NAUSAD ALI AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MR. M H BARBHUYAN MR. S ISLAM MR. M R BARBHUIYA	PP, ASSAM
2	Bail Appln./2541/2020	NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
3	Bail Appln./2544/2020	MOTIYAR RAHMAN Versus THE STATE OF ASSAM	MR J ALI MR. A M KHAN	PP, ASSAM
4	Bail Appln./2545/2020	PRANJIT RABHA AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. A R SHOME	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./2535/2020 FIXED	LALU RAHANG Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID	PP, ASSAM
6	Bail Appln./2555/2020 FIXED	DEV HAZARIKA @ DEBA HAZARIKA Versus THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A./876/2015 in WP(C)/401/2015	ALL ADIVASI STUDENTS ASSOCIATION OF ASAM, REP. BY SRI RAPHAEL KUJUR Versus INDIAN TEA ASSOCIATION and ANR.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM MR.S SARMA MR.D BARUAH MS.B DAS MR.N B P SINGHA SC, LABOUR & UNEMPLOYMENT
	WITH WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
ADMISSION				
2	WP(C)/729/2016	REBA KANTA MILI Versus THE STATE OF ASSAM and 6 ORS.	MR.M BISWAS MR.A BARUAH MS.R GOGOI	SC, IRRIGATION
3	WP(C)/746/2016	DEBAJIT KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR.P J PHUKAN MR.H BARUAH	MS.B DUTTA GA, ASSAM
4	WP(C)/881/2016	PARTHA BIJAY SAIKIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS K SARKAR MS.P BORAH MS.D DAS	MR.D SAIKIA(R-6) MR.B K DAS R-6 MRS M ABDULLAH P(R-6) SC, HEALTH & F W
5	WP(C)/909/2016	SMTI DEEPIKA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R DEKA MR. S S GOSWAMI	MS. A VERMA MR. J M A CHOUDHURY SC, FINANCE DEPTT. SC, HEALTH
6	WP(C)/1033/2016	AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. N ALAM MS. R DEKA MD. S U AHMED	SC, PWD
7	WP(C)/1450/2017	ARJAN ALI and 17 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.J AHMED MR.A ALI MD.S ISLAM MS.M AHMED	GA, ASSAM MR.H RAHMAN(Sr.Adv.)(R-5) MR.N DEKA(R-4) MS.Y SHAIZA(R-5) MR.M GOGOI(R-4) SC, HEALTH MR.A JAMIR(R-5) MS.P P DUTTA(R-5)

8	WP(C)/2076/2018	TARUN DAIMARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. N UPADHAYAY	SC, HEALTH SC, BTC
9	WP(C)/2958/2018	PANKAJ KUMAR BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHAMUAH MS. N DEKA MS. S SARMA MR. S D ROY MR. K BARPUJARI MR. C P SHARMA	MR. S S ROY(R-6)
10	WP(C)/3377/2018	RAKESH KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR R BARUAH MR. R M CHOUDHURY	GA, ASSAM
11	WP(C)/5433/2018	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, FOREST
12	WP(C)/6725/2018	RAKESH SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A KHANIKAR	MR. N GOSWAMI SC, PNRD GA, ASSAM
13	WP(C)/8318/2018	MD. NUR @ NOOR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM	GA, ASSAM
14	WP(C)/8821/2018	PIJUSH BHATTACHARJEE Versus NATIONAL INSTITUTE OF TECHNOLOGY AND 3 ORS.	MS. K SAIKIA MR B KAUSHIK	MR. S P CHOUDHURY MR. A S DHILLON SC, NIT
15	WP(C)/860/2020	BAIKUNTHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	S N SARMA MR. M HUSSAIN MR. K KALITA MR. K KALITA MS. S GHOSH MS. S GHOSH MR. C BASUMATARY ASSTT.S.G.I.
16	WP(C)/2729/2020	SURESH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR P TALUKDAR MR. R PHUKAN	GA, ASSAM MR R DHAR, SC, WPT&BC DEPTT.
17	WP(C)/3023/2020	SANGITA HALOI BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BHUYAN	GA, ASSAM MR. D SUR MR. A GOHAIN
18	WP(C)/3095/2020	SAYYED ALAM Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	SC, TRANSPORT
19	WP(C)/3119/2020	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
20	WP(C)/3125/2020	BHASKAR MUSHAHARY AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MS. B BHUYAN MR J DAS MS. N CHOUDHURY MR M BORAH MR. A KHOOND MR A TALUKDAR	GA, ASSAM MR. S BORA
21	WP(C)/3340/2020	RAJANI SAIKIA AND 36 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	MR. R BORPUJARI, SC, FINANCE SC, FOREST SC, FINANCE
ORDERS				
22	Cont.Cas(C)/545/2017 WP(C) 5769/2016(D/O)	APURBA KR. NATH Versus MUKESH SAHAY and ANR.	MR.R M CHOUDHURY	MR. A GANGULY (R2) MR T CHHETRI (R2)
23	WITH Review.Pet./69/2019	THE STATE OF ASSAM AND 4 ORS. Versus SRI APURBA KR. NATH	MR. D NATH ADDL. SR. GA, ASSAM	
24	Cont.Cas(C)/7/2019	BISHNU MILI Versus ALOK KUMAR, IAS, AND 6 ORS.	MR. M TALUKDAR MS. B PEGU	MR. B GOSWAMI (R1) MR. B GOSWAMI (R1) MS. S CHUTIA (R1) MR. P KAKATI (R1)

25	Cont.Cas(C)/126/2019	HABIB AHMED LASKAR AND 2 ORS. Versus BIBASH MODI AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR. B GOGOI MR. R DHAR (R1) MR P NAYAK
26	Cont.Cas(C)/348/2019	BIJOY LAKHI MEDHI Versus KULADHAR SAIKIA	MR. P P BORTHAKUR MAYUR DAS	MR. D NATH MR D KALITA
27	Cont.Cas(C)/636/2019 FIXED	MINATI MARME Versus ALOK KUMAR AND 3 ORS.	MR. M SARANIA MD. S U AHMED	MR. K GOGOI, SC, HIGHER EDU.
28	Cont.Cas(C)/675/2019	MANAJ KR. ROY @ MANOJ KR. ROY Versus KRISHNA GOHAIN, IAS	MR. I A TALUKDAR MR. B HUSSAIN	MR. S DUTTA (SC, FOREST DEPTT.) MS. B BHUYAN (SC, BTC)
29	Cont.Cas(C)/24/2020	BARSHA DEVI @ BARASA DEVI Versus KUMAR SANJAY KRISHNA	MS. S KANUNGOE MS. J CHETTRY	MR. D NATH ADDL. SR. GA, ASSAM
30	I.A.(Civil)/268/2020 in WP(C)/5928/2019	JOYMOTI HAZAM Versus RAMPI PAUL CHOIDHURY AND 5 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. J LASKAR MR D NATH
	WITH WP(C)/5928/2019	PINKI DEB AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
	WITH I.A.(Civil)/3552/2019 in WP(C)/5928/2019	SULTANA BEGOM MOZUMDER Versus SABINA BEGUM CHOUDHURY AND 7 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. J LASKAR
31	WP(C)/5810/2019	PIYALI NATH AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR	GA, ASSAM
	WITH WP(C)/5913/2019	SWAPNA GOALA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
33	WP(C)/6099/2019	SHIBANI GOSWAMI AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
34	WP(C)/6200/2019	ANOWARA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
35	WP(C)/6232/2019	JOLI MALAKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
36	WP(C)/6288/2019	SHIBANI KAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
37	WP(C)/6575/2019	PINKY JAISWAL AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S ROY MS A DAS MS. I DAS	GA, ASSAM
38	I.A.(Civil)/1082/2020 B/O in WP(C)/7845/2018	GUNESWARI DEKA KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS B DAS	ASSTT.S.G.I.

WITH
WP(C)/7845/2018

THE UNION OF INDIA AND 6 ORS
Versus
DEHNUR ALI (RUMIA BEGUM) AND 24
ORS.

MR. S C KEYAL

MR A DASGUPTA (R18,
R10, R9, R21, R19, R20,
R12, R3, R17, R14, R4,
R16, R11, R25, R15, R8,
R7, R23, R2, R22, R6, R5,
R24)
MS. B DAS (R18, R10, R9,
R21, R19, R20, R12, R3,
R17, R14, R4, R16, R11,
R25, R15, R8, R7, R23, R2,
R22, R6, R5, R24)

WITH
I.A.(Civil)/3824/2019
in WP(C)/7845/2018

NAGEN RAJBONGSHI
Versus
THE UNION OF INDIA AND 6 ORS.

MR A DASGUPTA
MS. B DAS

ASSTT.S.G.I.

WITH
I.A.(Civil)/1083/2020
in WP(C)/7845/2018

MANOJ KUMAR SALOI AND 5 ORS.
Versus
THE UNION OF INDIA AND 3 ORS

MR A DASGUPTA
MS B DAS

ASSTT.S.G.I.

WITH
I.A.(Civil)/1170/2020
in WP(C)/7845/2018

PANKAJ GOSWAMI AND 4 ORS.
Versus
THE UNION OF INDIA AND 4 ORS.

MR A DASGUPTA
MS B DAS

ASSTT.S.G.I.

WITH
I.A.(Civil)/1171/2020
in WP(C)/7845/2018

AJMAT ALI AND 6 ORS.
Versus
THE UNION OF INDIA AND 3 ORS.

MR A DASGUPTA
MS B DAS

ASSTT.S.G.I.

39 I.A.(Civil)/1285/2020
in WP(C)/1281/2020

JITU MONI BAISHYA
Versus
THE STATE OF ASSAM AND 10 ORS

MR. N BORAH
MR. H MAZUMDER

GA, ASSAM
MR R DHAR, SC,
HANDLOOM & TEXTILE

40 I.A.(Civil)/1725/2020
BY STATEMENT
in WP(C)/940/2020

SAIFUL ISLAM
Versus
THE STATE OF ASSAM AND ANR.

MR. J I BORBHUIYA
MS F BEGUM
MR. L MOHAN
MRS. B CHAKRABORTY
MR S PAUL

SC, PNRD

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/178/2020 FIXED	KHUDEJA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. Z HAMMAD	SC, AG SC, EDU SC, FINANCE DEPTT. SC, PENSION
2	WA/181/2020 FIXED	SREE BINA BALA DEVI Versus THE STATE OF ASSAM AND 12 ORS.	MR. K R PATGIRI MS. C DAS MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, IRRIGATION SC, SOIL CONSERVATION DEPTT. SC, BTC SC, FINANCE DEPTT.
ORDERS				
3	I.A.(CrI.)/264/2019 WITH OFFICE NOTE. LCR 6 FILES in CrI.A./216/2016	SRI RANJAN PEGU @ RAJANI Versus THE STATE OF ASSAM and ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./216/2016	SRI RANJAN PEGU @ RAJANI and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
4	CrI.A./296/2019 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR K L GUPTA MR. R BORA MR. T DEORI	PP, ASSAM
	WITH I.A.(CrI.)/631/2019 in CrI.A./296/2019	SRI LAKSHMAN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. T DEORI	PP, ASSAM
	WITH CRL.A(J)/48/2019	RAM NARESH CHOUHAN Versus THE STATE OF ASSAM	MR. NEELANJAN DEKA, AMICUS CURIAE	PP, ASSAM

6	I.A.(CrI.)/883/2019 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./400/2019 WITH CrI.A./400/2019	SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MS N BARMAN MR. S K BHATTACHARYYA MR. B SINHA	PP, ASSAM
7	I.A.(CrI.)/1038/2019 LCR 6 FILES, P.B.-3, B/O in CrI.A./85/2018 WITH CrI.A./85/2018	SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MS N BARMAN MR. S K BHATTACHARYYA MR. B SINHA	MR. P MAHANTA MS. P SAHARIA MR P K KALITA PP, ASSAM
8	I.A.(CrI.)/1038/2019 LCR 6 FILES, P.B.-3, B/O in CrI.A./85/2018 WITH CrI.A./85/2018	TAIJUDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM
9	CrI.A./82/2018 WITH CrI.A./82/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ALAM MR. N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S RAHMAN(R-2) MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) PP, ASSAM
8	CrI.A./195/2020 WITH OFFICE NOTE WITH I.A.(CrI.)/651/2017 in CrI.A./195/2020	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	PP, ASSAM
9	CrI.A./195/2020 WITH OFFICE NOTE WITH I.A.(CrI.)/651/2017 in CrI.A./195/2020	SMTI NANDITA SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MRA KUNDU MRA KUNDU	PP, ASSAM
		SMTI NANDITA SARKAR, Versus STATE OF ASSAM and 2 ORS,	MR. A DASGUPTA MR A KUNDU	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/3056/2019 in WP(C)/8092/2018	PRITAM DAS AND ANR Versus DILIP PAUL AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MR. F H LASKAR (2)	GA, ASSAM MR. S P CHOUDHURY (R-1) MR. A S DHILLON (R-1) SC, HEALTH SC, AG (A & E), ASSAM
	WITH WP(C)/8092/2018	DILIP PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM SC, AG SC, HEALTH
ADMISSION				
2	WP(C)/539/2016	SADOU ASOM BON BIBHAG CASUAL SRAMIK SANTHA and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MRS D BARPUJARI	SC, FOREST MR.R K BORAH
3	WP(C)/644/2016	ASSAM FINANCIAL COPORATION Versus THE UNION OF INDIA and 5 ORS	MR.R THAKURIA MR.L P SHARMA	MR.A SAHAD(R-3) MR.P K BARUAH(R-3) C.G.C. MR.S BARUAH(R-4) MRS. A GAYAN MR.D BARUAH(R-4) MR.J B SAIKIA(R-3) MR.M PHUKAN(R-1&2) MR.D HALOI(R-3) SC, FINANCE ASSTT.S.G.I.
4	WITH WP(C)/1215/2016	ASSAM FINANCIAL CORPORATION Versus THE UNION OF INDIA and 5 ORS	MR.R THAKURIA MR.L P SHARMA	MR.N C DAS(R-3) MR.A SAHAD(R-3) C.G.C. MR.A DAS(R-3) MR.S BARUAH(R-4) MR.D BARUAHR-4 MR.R PHUKAN(R-3) MS.M DEVI(R-3) MR.K K PARASAR(R-1&2) ASSTT.S.G.I. SC, FINANCE
5	WP(C)/1044/2016	SMT. KRISHNA GOHAIN BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.G BOKALIAL MR.R R KAUSHIK MR.S BORTHAKUR	SC, ELEMENTARY EDUCATION SC, SSA SC, SOCIAL WELFARE

6	WP(C)/1257/2016	JOYDEEP KAR Versus THE STATE OF ASSAM AND 5 ORS	MS. M DUTTA MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY MR. S K TALUKDAR MR. J M A CHOUDHURY MR A CHAKRABORTY MR. A B T HAQUE	SC, WATER RESOURCE
7	WP(C)/1310/2016	SMT. JUNUMA TALUKDAR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.R DEKA MR.N G KUNDU MR.P K R CHOUDHURY	MR.B K SHARMA SC, SOCIAL WELFARE
8	WP(C)/1337/2016	SMT. BIDYASHRI OJAH Versus ASSAM STATE LEGAL SERVICES AUTHORITY and 7 ORS.	MR.J AHMED MR.S DAS MR.R ALAM MS.P HUSSAIN	GA, ASSAM MR.U K NAIR MRS.R DEVI(R-7) MR.B DEKA(R-7) MR.N K KALITA(R-8) MR.A R TAHBILDAR(R-7) MR.P JAIN(R-7) MS.S J DEKA(R-7) MR.K BHARDWAJ R-7 MR.K MAJUMDAR(R-7)
9	WP(C)/3775/2016	UTTAM ADHIKARI Versus THE STATE OF ASSAM AND 4 ORS	MS U DAS MR.M S SARMA MS. L BORGHAIN MRS. P GOSWAMI	GA, ASSAM MR.Y DOLOI(R- 1 to 5) SC, TRANSPORT ADDL. AG, ASSAM
10	WP(C)/6387/2016	MD. SAMSHER ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, HEALTH
11	WP(C)/7501/2016 WP(C) 3351/2015(D/O)	RAJU PRODHANI and 9 ORS. Versus STATE OF ASSAM and 2 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI	MR.J M A CHOUDHURY SC, NRHM
12	WP(C)/864/2019 FIXED	AJIT KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	GA, ASSAM
13	WP(C)/958/2019	NAZNIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. A BEGUM	GA, ASSAM MR. R DE (R5) MR. R J SARMA (R5)
14	WP(C)/8395/2019 FIXED	HASIBA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, AG SC, P H E
ORDERS				
15	WP(C)/991/2014	JAGADISH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR. T R SARMA MR. L GOGOI MS. P MITRA MS. P HAZARIKA	SC, PNRD (R-1,3 & 4) GA, ASSAM SC, BTC
16	WP(C)/2814/2014	DILIP KUMAR DAS and ANR. Versus THE STATE OF ASSAM AND 20 ORS	MR. R ISLAM MR. R ISLAM MR.D DAS MS.I SARMA	GA, ASSAM MR B SINHA (R4, R7-R18, R21) MR. M GOGOI (R4, R7-R18, R21) SC, SOCIAL WELFARE
17	WP(C)/428/2015	RAMNATH TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MS. S SAIKIA MS.K DAS	GA, ASSAM MR J K PARAJULI (SC, Khadi Board)
18	WP(C)/80/2016	RAHENDRA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR.S DAS MR.R MAZUMDAR MR.T DEWAN	SC, BTADC SC, EXCISE DEPTT.
19	Cont.Cas(C)/403/2017	RETIRED EMPLOYEES ASSN. ASSAM PLANTATION CROPS DEV. CORPN., Versus MR. VINOD KUMAR PIPERSENIA, IAS and ORS.	MR.R PHUKAN MR.P K BORA	MR.B GOGOI(R-1) MR.D SAIKIA(Sr.Adv.)(R-4)(- -2)(R-1)
20	Cont.Cas(C)/498/2019	GHANSHYAM BHUYAN Versus RAJESH KEMPRAI AND ANR.	MR H BURAGOHAIN MR. B J MUKHERJEE	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. A PHUKAN

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2461/2020 B/O	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM
2	WP(C)/4802/2020 FIXED	M/S MANASA INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR D DAS MR S KHOUND MR H K NATH	GA, ASSAM SC, F C I SC, BTC
WITH				
3	WP(C)/4804/2020	M/S SHREE ANNAPURNA INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR D DAS MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC SC, F C I
WITH				
4	WP(C)/4808/2020	M/S JOYMATI HUSKING MILL Versus THE STATE OF ASSAM AND 7 ORS	MR D DAS MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC SC, F C I
WITH				
5	WP(C)/4809/2020	M/S MODERN ATTA CHAKKI MILL PANERY SAMABAY SAMITTEE LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D DAS MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC SC, F C I
WITH				
6	WP(C)/4811/2020	M/S ROSE VALLEY MODERN CHAKKI MILL Versus THE STATE OF ASSAM AND 7 ORS	MR D DAS MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC SC, F C I
WITH				
7	WP(C)/4835/2020	M/S SANJARANG MODERN ATTA CHAKKI MILL Versus THE STATE OF ASSAM AND 7 ORS	MR D DAS MR S KHOUND MR H K NATH	GA, ASSAM SC, F C I SC, BTC
ORDER (STAY VACATING)				
8	I.A.(Civil)/763/2019 FIXED in WP(C)/6385/2016	M/S GHOSH AND CO. Versus SUBRATA GHOSH AND 7 ORS	MR. D CHAKRABARTY	MR. S C BISWAS MR. N N B CHOUDHURY MR. N SARKAR SC, NF RLY
WITH				
	WP(C)/6385/2016	SUBRATA GHOSH Versus THE UNION OF INDIA and 6 ORS	MR.N N B CHOUDHURY MR.N SARKAR	MR.S C BISWAS MR.U K NAIR DR. B N GOGOI MR.A CHETRY MR D CHAKRABORTY SC, NF RLY

9	I.A.(Civil)/1813/2020 in WP(C)/3284/2020	ENFORCEMENT DIRECTORATE AND ANR Versus AFTABUDDIN AHMED AND ANR.	MRS. A GAYAN	GA, ASSAM MR M J QUADIR
	WITH WP(C)/3284/2020	AFTABUDDIN AHMED AND ANR. Versus ENFORCEMENT DIRECTORATE AND 2 ORS.	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY MS P DASGUPTA MRS. S HASNAIN	GA, ASSAM MRS. A GAYAN(SC, E/D)
ADMISSION				
10	WP(C)/676/2018	M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD. Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. P K TIWARI MR D BARUAH MR B KAUSHIK MS. A KAPINJAL MR. A R GOGOI	GA, ASSAM SC, ATPPF
11	WP(C)/748/2018	SIBSAGAR PIC and 11 ORS. Versus THE STATE OF ASSAM and ANR.	MR. S K TALUKDAR MR.J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
12	WP(C)/776/2018	HARUS ALI LASKAR Versus THE ASSAM ELECTRICITY GRID CORPN. LTD. (AEGCL) AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR. N J DUTTA SC, APDCL
13	WP(C)/3064/2018	UTTAM KUMAR SAHA (PROPRIETOR) Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN MR. S CHOWDHURY	GA, ASSAM SC, REVENUE
14	WP(C)/3435/2018	GIRISH KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA	SC, NHAI MR. D C BORAH (R 1) MR. R BORPUJARI ASSTT.S.G.I. SC, REVENUE
15	WP(C)/4104/2018	KESHAB THAKURIA Versus THE STATE OF ASSAM AND 2 ORS. (B)	MR. A DEKA MR. S BANIK MR K K GHOSH	GA, ASSAM SC, D.M.(LR) REVENUE
16	WP(C)/7617/2019	HEMANTA MORAN Versus THE GOVT. OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, AP SC, FOREST SC, RAILWAY
	WITH WP(C)/3102/2020	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	MR. P.N. GOSWAMI, SC, FOREST
	WITH WP(C)/3135/2020	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
19	WP(C)/8025/2019 B/O	HOINENG THADOU Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NCHAC
20	WP(C)/624/2020	TOMINUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, REVENUE
21	WP(C)/908/2020	M/S. MD,S ORGANIC Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. (R-3) SC, AGRI. DEPARTMENT
22	WP(C)/1079/2020 FIXED	ASSAM PROGRESSIVE DEVELOPERS LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR R SINGHA MR. J PAUL	GA, ASSAM MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
23	WP(C)/3195/2020	M/S. M.M. ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. R DHAR, SC(WPT & BC) SC, FINANCE
24	WP(C)/3586/2020	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH	SC, BTC SC, PWD

25	WP(C)/3694/2020	ANIL BORA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P BORTHAKUR MISS. R BORAH MR. T MADHUKALLYA	SC, PNRD GA, ASSAM
26	WP(C)/4531/2020 FIXED	M/S BOGIDHOLA TEA AND TRADING CO (P) COMPANY Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	SC, FOREST
ORDERS				
27	WP(C)/2458/2017	MANUJ MILI Versus THE STATE OF ASSAM and 8 ORS.	MR.D GOGOI MR.J ABBAS MR.S BORTHAKUR	GA, ASSAM
28	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
29	I.A.(Civil)/1405/2019 WP(c) 1458/18(D/O) WP(c) 3749/18(D/O) in WP(C)/1458/2018	S. S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 11 ORS.	MR. A SARMA MR. S B RAHMAN MR. M K ROY	GA, ASSAM MR. S BORA (SC, GMC) ASSTT. S.G.I. SC, GDD SC, G M D A
WITH				
30	I.A.(Civil)/840/2019	S.S. ROAD HAWKERS ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. M K ROY	GA, ASSAM MR. S BORA (SC, GMC) SC, GDD ASSTT. S.G.I. SC, G M D A
31	WP(C)/3108/2019	ASHUTUSH CHOUDHURY Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR A KUNDU
32	I.A.(Civil)/3315/2019 in WP(C)/798/2019	KUSHESWAR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 17 ORS.	MR. R P SARMAH MR B KOTAKY	MR B D DAS MR D KALITA MR. D THAOSEN
WITH				
	WP(C)/798/2019 CAVT. NO. 0107/2019	HOMAI DAS AND 12 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR D KALITA MR. D THAOSEN	SC, CO OP MR. S C BISWAS MR. R P SARMAH MR D K MEDHI MR B KOTAKY FOR CAVEATOR
33	WP(C)/7359/2019 FIXED	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS	MR D DAS MR. B CHAKRABORTY MR. K MOHAMMED	GA, ASSAM MR D GOGOI MR. P P MEDHI FOR CAVEATOR SC, AGRICULTURE MARKETING BOARD. SC, AGRI. DEPARTMENT SC, APEX BANK
34	WP(C)/17/2020	M/S MASTER (INDIA) BREWING COMPANY AND ANR Versus PUNJAB NATIONAL BANK AND 6 ORS	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. N J KHATANIAR H SAHARIA	SC, PNB
35	Cont.Cas(C)/56/2020	LAL KARMAKAR Versus MANI VANNAN, IAS AND ANR	MR. M R KHANDAKAR	MR H K SARMA MRS R DEKA
36	WP(C)/680/2020	NARAYAN PRASAD SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. H P NEOG	SC, PWD SC. EDU.
37	WP(C)/904/2020	M/S. STEEL AND GRIP AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL	
38	I.A.(Civil)/1353/2020 WP(C)/7583/2018(D/O) in WP(C)/7583/2018	PRANESH RANJAN DEB Versus LAL BABU GOALA	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. A M BARBHUIYA SC, EDU

39	I.A.(Civil)/1599/2020 in WP(C)/2969/2020	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	
	WITH WP(C)/2969/2020	SURUJ ZAMAL Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S K ROY MD K RAHMAN	MR. N C DAS SC, APDCL
40	WP(C)/3143/2020	ASKIR ALI Versus THE STATE OF ASSAM	MR K P PATHAK MR. P N GOSWAMI MR. H CHOUDHURY	GA, ASSAM
41	WP(C)/3976/2020	ABUL HUSSAIN SODIAL Versus THE STATE OF ASSAM AND 8 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. P RAHMAN MR A HAQUE SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,24th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 8

[CIVIL BENCH-I AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2546/2020	HIMANGSHU DAS (MINOR) Versus THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
2	Bail Appln./2547/2020	BIJOY BHUMIJ Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
3	Bail Appln./2548/2020	MRINAL KUMAR NATH AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
4	Bail Appln./2549/2020	KRISHTOFER SANGMA Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
5	Bail Appln./2550/2020	TAJ UDDIN Versus THE STATE OF ASSAM	MR. S B RAHMAN MR S A BARBHUYAN	PP, ASSAM
6	Bail Appln./2551/2020	MD. SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
7	Bail Appln./2552/2020	ABU HURIRA MAZUMDER Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
8	Bail Appln./2553/2020	NURJAHAN BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MD B HUSSAIN MR. I U CHOWDHURY	PP, ASSAM
9	Bail Appln./2554/2020	SAILEN KAKOTI AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	Bail Appln./2556/2020	FULBAR ALI @ FULBOR ALI Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
11	Bail Appln./2557/2020	MOJESH SAWRA Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM
12	Bail Appln./2558/2020	MAHIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
13	Bail Appln./2559/2020	USMAN ALI @ OSMAN ALI Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM

14	Bail Appln./2560/2020	JITUMONI SARMAH @ JITUMONI SARMA AND 2 ORS Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS MR P PRAWAR	PP, ASSAM
<u>MOTION</u>				
15	AB/3302/2020	SUDEEP BHATTACHARJEE Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	PP, ASSAM
16	AB/3303/2020	IMDATULLAH @ IMDADUL Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM
17	AB/3305/2020	AMZAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
18	AB/3307/2020	BIDYUT DEY @ SIB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM
19	AB/3308/2020	PARAG DAS @ DEOLA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
20	AB/3309/2020	ABU KALAM HOQUE Versus THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
21	AB/3310/2020	LUKUMONI DAS @ MAINA DAS Versus THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/1264/2020 FIXED	LUTFUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR J ISLAM	MR. R MAJUMDAR (INFORMANT) MR. JUNM LASKAR (INFORMANT) PP, ASSAM
23	AB/2079/2020 FIXED	BIPUL KALITA Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
24	AB/2208/2020 FIXED	MOZAMMEL HUSSAIN Versus THE STATE OF ASSAM	MR. M A ISLAM	PP, ASSAM
25	AB/2344/2020 FIXED	IMRAN AHMED Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
26	AB/2759/2020 FIXED	NAZRUL ISLAM KHANDAKAR @ NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S ISLAM	PP, ASSAM
27	AB/2768/2020 FIXED	BUDDHESWAR GOGOI Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
28	AB/2800/2020 FIXED	MITHUNLAL DEY @ MITON LAL DEY Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
29	AB/2951/2020 FIXED	SUKUMAR DUTTA @ DULU DUTTA Versus THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
30	AB/3019/2020 FIXED	ABDUL MAJID Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR A C ALI MR A AKBAR	PP, ASSAM
31	AB/3049/2020 FIXED	GAJIUR RAHMAN Versus THE STATE OF ASSAM	MS. S PARBIN MS. A MESEN	PP, ASSAM

32	AB/3102/2020 FIXED	MARY DAS AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. B BORAH MR. U CHOUDHURY MS. G P SHAHI MR P DEKA MR B TALUKDAR	PP, ASSAM
33	AB/3137/2020 FIXED	RACHIDUL HAQUE Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
34	AB/3165/2020 FIXED	EUNICE RERA Versus STATE OF ASSAM	MR. B BORAH MR P DEKA	PP, ASSAM
35	AB/3167/2020 FIXED	NITU KALITA Versus STATE OF ASSAM	MR. B BORAH MR P DEKA	PP, ASSAM

ORDERS

36	Review.Pet./170/2019 IN WP(C) 1385/2011(D/O)	SMTI. KALPANA BORA BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. U DUTTA	SC, APSC SC, FINANCE DEPTT. SC, EDU
WITH				
37	Review.Pet./76/2019	STATE OF ASSAM AND ANR Versus JOVIAL KALITA AND 5 ORS.	MR. R MAZUMDAR	MR. B C DAS SC, APSC MR. U DUTTA SC, FINANCE
38	I.A.(Civil)/263/2020 in CRP(I/O)/404/2019	HEMANTA SARMA AND 7 ORS. Versus NIREN KALITA AND 5 ORS.	MS. M DUTTA MR A CHAKRABORTY	GA, ASSAM
WITH				
	CRP(I/O)/404/2019	HEMANTA SARMA AND 7 ORS. Versus NIREN KALITA AND 5 ORS.	MS. M DUTTA MRS. A CHAKRABORTY	GA, ASSAM MR. P K DAS

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-II]

**THIS BENCH WILL RISE AT 2:20 P.M. AND
WILL SIT AGAIN IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3380/2020 FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3842/2020 FIXED	CHARAN KUMAR BRAHMA Versus THE BODOLAND UNIVERSITY AND 7 ORS.	MR A UPADHYAY MR. P UPADHYAY	MR. A CHAMUAH, SC, UGC
	WITH I.A.(Civil)/1889/2020 in WP(C)/3842/2020	CHARAN KUMAR BRAHMA Versus THE BODOLAND UNIVERSITY AND 6 ORS.	MR A UPADHYAY	MR. K K DEY MR. A CHAMUAH, SC, UGC
3	WP(C)/4223/2020 FIXED	AMIT RABHA Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BORA MR. L BARMAN	SC, HIGHER EDU GA, ASSAM
4	WP(C)/4247/2020 FIXED	DR. DIBYAJYOTI LIKHARU AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. R SARMA MS. P BARMAN	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH WP(C)/4021/2020	DHANJIT BARMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
6	WP(C)/4384/2020 B/O	HRANGTHALIEN TAMHRANG Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, EDU SC, N C HILLS
7	WP(C)/4449/2020 FIXED	DR BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
8	WP(C)/4603/2020 CAVT. NO.06352/020, FIXED	SUPARNA SINHA Versus THE STATE OF ASSAM AND 2 ORS	MRS N SAIKIA MS. ARUNDHATI BORA MRS. P GOSWAMI MS. L BORGHAIN	SC, SEC. EDU. MR. I H SAIKIA FOR CAVEATOR

9	WITH WP(C)/3214/2019	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MRS. P BARMAN (BORKAKOTI) (R8) MRS N SAIKIA MS S CHANGKAKOTI (R8) MR. A K DUTTA (R6) MS. L BORGHAIN MRS. P GOSWAMI MR. N.H. BORBHUIYA(R-5)(SC, N C T E)
	WITH I.A.(Civil)/3045/2019 in WP(C)/3214/2019	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. MR. I ALAM SC, N C T E
<u>ORDER (STAY VACATING)</u>				
10	I.A.(Civil)/1102/2020 in WP(C)/2372/2019	THE REGISTRAR Versus KANNAN THIRUGNANAM	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	GA, ASSAM MS. D GHOSH ASSTT.S.G.I.
	WITH WP(C)/2372/2019	KANNAN THIRUGNANAM Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. R P KAKOTI SR. ADV. (SC, IIT, R2, R3, R6) MR. A K DUTTA (R2, R3, R6) MR. S R BARUAH (R5) MR. S SUTRADHAR (R2, R3, R6) ASSTT.S.G.I. SC, IIT
	WITH I.A.(Civil)/3049/2019 in WP(C)/2372/2019	KANNAN THIRUGNANAM Versus THE CHAIRMAN,	MR S DEY MS. D GHOSH	ASSTT.S.G.I. SC, IIT
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
11	I.A.(Civil)/1890/2020 in Cont.Cas(C)/432/2020	PRADIP KALITA AND 6 ORS. Versus BIJOYA CHOUDHURY, AES AND ANR.	MRS A BUJARBARUAH	
	WITH Cont.Cas(C)/432/2020	PRADIP KALITA AND 6 ORS. Versus DR. BIJOYA CHOUDHURY, AES	MRS A BUJARBARUAH	
<u>ADMISSION</u>				
12	WP(C)/3246/2015	MD. SAMJID ALI Versus THE STATE OF ASSAM and 5 ORS,	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	DR. B AHMED MR. K A MAZUMDER MR. E AHMED(R-6) MR.N I KHANR-6 SC, ELEMENTARY EDUCATION MD.J H KHAN(R-6)
	WITH I.A./426/2016 in WP(C)/3246/2015	MD. SAMJID ALI Versus THE STATE OF ASSAM and 5 ORS,	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR. E AHMEDR-6 MR.N I KHAN(R-6) SC, ELEMENTARY EDUCATION MD.J H KHAN(R-6)
13	WP(C)/2184/2016	SONEKA BIBI @ SONEKA KHATUN and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM MR.A H AHMED	MR.J ISLAM(R-8) MS.S KALITA(R-8) SC, ELEMENTARY EDUCATION(R1,2) MR.A HOQUER-8 SC, BTC(R3-6)
14	WP(C)/4319/2016 FIXED	KABITA DEVI and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. A MOBARAQUE	SC, ELEMENTARY EDUCATION SC, BTC

15	WP(C)/5055/2017	DR. ARUP BHATTACHARJEE Versus THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY , SILCHAR and 2 ORS.	MR. J L SARKAR MR. S NATH MR. G J SHARMA	MR. S P CHOUDHURY(R-1&2) MR. A S DHILLONR- 1and2 ASSTT.S.G.I.
16	WP(C)/7124/2017	MOHAN NATH Versus THE STATE OF ASSAM and 3 ORS.	MR. A R SIKDAR MS. S PARVEEN MR. N AHMED MR. A ALI MR. D SAHA	GA, ASSAM SC, EDUCATION
17	WP(C)/5753/2019	JAYANTA KUMAR BAISHYA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI	SC, HIGHER EDU MR. M SINGHA
18	WP(C)/7390/2019 B/O	MANASH PRATIM KASHYAP Versus THE UNION OF INDIA AND 6 ORS.	MR I HASSAN	ASSTT.S.G.I. SC, U G C SC, ASSAM UNIVERSITY
19	WP(C)/7418/2019 FIXED	BAPAN BANIK Versus THE UNION OF INDIA AND 4 ORS.	MS. S BHUYAN MR A R BHUYAN	ASSTT.S.G.I. SC, U G C
WITH				
20	WP(C)/7421/2019	PARTHA PRATIM DUTTA Versus THE UNION OF INDIA AND 4 ORS.	MS. S BHUYAN MR A R BHUYAN	ASSTT. S.G.I. SC, U G C
21	WP(C)/7650/2019	MITALI TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A D CHOUDHURY	SC, HEALTH
WITH				
22	WP(C)/8832/2019	SHIFA AKTER BARBHUIYA AND ANR. Versus STATE OF ASSAM AND 3 ORS	MR. A B T HAQUE	SC, AHSEC SC, HEALTH
23	WP(C)/7823/2019 B/O	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. MR. A C BURAGOHAIN MR. H. BURAGOHAIN SC, N C T E MS A DEVI
24	WP(C)/8807/2019	MINAKHI BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D GOGOI MR. S BARTHAKUR	SC, ELEM. EDU GA, ASSAM
25	WP(C)/9421/2019 B/O	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MS. S SEAL MS. J CHETTRY
26	WP(C)/3720/2020 BY SLIP	BINOD KARMAKAR AND 145 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, CBSE
WITH				
27	WP(C)/3722/2020	SHANKU NAMASUDRA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, CBSE
WITH				
28	WP(C)/3727/2020	DIPIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MS. P BORAH MR. S BORTHAKUR	SC, ELEM. EDU SC, N C T E SC, CBSE
WITH				
29	WP(C)/3833/2020	PINKI MONI BORA Versus THE STATE OF ASSAM AND 3 ORS.	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, ELEM. EDU C.G.C. MR. S K MEDHI
WITH				
30	WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR. S BORTHAKUR MR. P P DUTTA MS. P BORAH MR. D GOGOI	SC, ELEM. EDU MRS. R BORAH SC, N C T E SC, CBSE

31	WITH WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. MR. A K DUTTA SC, N C T E ASSTT.S.G.I.
32	WITH WP(C)/3860/2020	JESMIN AHMED AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A B BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU SC, CBSC
33	WITH WP(C)/3866/2020	PARISHMITA DEORI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR M J DEURI	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA ASSTT.S.G.I.
34	WITH WP(C)/3898/2020	CHANDIKA GOGOI AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. L MOHAN MR. P GOGOI	SC, EDU ASSTT.S.G.I.
35	WITH WP(C)/4139/2020	SUBHRA DUTTA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR MS. R BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
36	WITH WP(C)/4156/2020	SMTI. DIPIKA DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, N C T E SC, CBSE SC, SSA
37	WITH WP(C)/4174/2020	BISHNU BAGLARY AND 122 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
38	WITH WP(C)/4227/2020	PURABI BARUAH AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
39	WITH WP(C)/4237/2020	ABDULLAH AL MAMUN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
40	WITH WP(C)/4256/2020	ALOKESH CH RAY AND 18 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
41	WITH WP(C)/4258/2020	NAJIMUDDIN GAJI AND 93 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H NATH MR. S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, N C T E SC, CBSE SC, SSA
42	WITH WP(C)/4269/2020	MINAKSHI BARUAH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J K PARAJULI MR. D M NATH	SC, EDU SC, SSA ASSTT.S.G.I.
43	WITH WP(C)/4282/2020	SAHIN UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
44	WITH WP(C)/4406/2020	RANJITA GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. L MOHAN MR. J SINGH MR. P GOGOI	ASSTT.S.G.I. SC, SSA SC, EDU
45	WP(C)/3985/2020 FIXED	KISHOR KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. P K MUNIR MR K HUSSAIN	SC, HIGHER EDU MR. S K MEDHI ASSTT.S.G.I. SC, U G C

46	WP(C)/4264/2020 FIXED	UPASANA PODDAR Versus INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	SC, IIT
<u>ORDERS</u>				
47	WP(C)/289/2016 FIXED	KUSHAL DAS and ANR. Versus THE ASSAM STATE COUNCIL OF EDUCATIONAL RESERACH AND TRAINING and 20 ORS	MR.M DUTTA MR.M H ANSARI MS.J SAIKIA	MR.P PATHAK(R-4-6, 8-15, 17-21)(R-3) MS S CHANGKAKATI(R-4-6, 8-15, 17-21)(R-3) MR.A NARZERY R-4-6, 8- 15, 17-21R-3 MS.P BARMAN(R-4-6, 8-15, 17-21)(R-3) MS.D BHUYAN(R-4-6, 8-15, 17-21)(R-3) SC, ELEMENTARY EDUCATION MR.T K DAS(R-4-6, 8-15, 17-21)(R-3)
48	WP(C)/7510/2019 B/O	NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.
49	WP(C)/8843/2019 B/O	DIPALI PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. A DEKA
50	I.A.(Civil)/159/2020 FIXED in WP(C)/7304/2019	THE GOVERNING BODY OF BARKHETRI COLLEGE Versus LOKMAN ALI AND 3 ORS	MR. B C DAS MR J H SAIKIA	MR A R BHUYAN
	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM	SC, HIGHER EDU
	WITH			
51	WP(C)/6534/2014	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR
	WITH I.A.(Civil)/3730/2019 in WP(C)/6534/2014	THE GOVERNING BODY OF BARKHETRI COLLEGE Versus DR. LOKMAN ALI AND 4 ORS	MR J H SAIKIA	SC, HIGHER EDU MR A R BHUYAN
52	Cont.Cas(C)/241/2020 B/O	MAKIBAR RAHMAN Versus PREETOM SAIKIA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MR. R MAZUMDAR MR. P K BORAH
53	I.A.(Civil)/1315/2020 FIXED in WP(C)/9483/2019	SMT. KAYKEYI DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. P N GOSWAMI SC, EDU SC, FINANCE
	WITH WP(C)/9483/2019	SMT. USHA RANI DEKA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, ELEM. EDU MR. S K BARKATAKI MS B SHARMA SC, BTC SC, FINANCE

54	WP(C)/2657/2020 B/O	ABDUL AZIZ AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, SEC. EDU. MR. A K DUTTA
55	WP(C)/4436/2020 FIXED	PRABIN CH BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C DAS MR P BURAGOHAIN	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE SC, I O C
HEARING				
56	WP(C)/3664/2017 B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM and 8 ORS.	MR.R C SAIKIA MR.P KHATANIAR MR G K SINGH MS.K SAIKIA	MR. S AHMED SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MD Y ALI SC, BTC
57	WP(C)/4703/2018 FIXED	SURJAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K PURKAYASTHA MR N N UPADHYAYA MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
WITH				
58	WP(C)/4625/2020	MRIDUSMITA GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR. K R PATGIRI MR. A BURAGOHAIN	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:www.ghconline.gov.in

[For Tuesday,24th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 9

[THIS BENCH WILL SIT AT 2:30 P.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AGAIN IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./121/2020 FIXED, BY SLIP	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	WITH I.A.(Crl.)/411/2020 in Crl.A./121/2020	AKHIL GOGOI Versus (THE STATE) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	WITH I.A.(Crl.)/291/2020 in Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 24/11/2020

1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3220/2020	PAPPU KHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
ADMISSION				
2	WP(C)/8696/2019 CAVT. NO.1209/2019 P/H, FIXED	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR. B GOGOI MR. S N TAMULI MR. D CHOUDHURY MS. A BEGUM MR. A PHUKAN SC, AGRI. DEPARTMENT FOR CAVEATOR MR. T CHAKRABORTY
	WITH I.A.(Civil)/359/2020 in WP(C)/8696/2019	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR. B CHOUDHURY SC, AGRI. DEPARTMENT
3	WP(C)/8699/2019 CAVT. NO. 1209/2019	TRACTORS AND FIRM EQUIPMENT LTD. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. B GOGOI MR. S N TAMULI MR. D CHOUDHURY MS. A BEGUM MR. A PHUKAN SC, AGRI. DEPARTMENT MR. T CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/361/2020 in WP(C)/8699/2019	TRACTORS AND FIRM EQUIPMENT LTD. Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. B CHOUDHURY SC, AGRI. DEPARTMENT
4	CRP(I/O)/5/2020 WITH LCR, FIXED	SMT. POOJA LAHON Versus MUKTANGSHU LAHON	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA	MR. N DHAR MS. S DASGUPTA
	WITH I.A.(Civil)/913/2020 in CRP(I/O)/5/2020	MUKTANGSHU LAHON Versus POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MS M NIROLA
BAIL HEARING (BA)				
5	Bail Appln./2068/2020 FIXED	MITHINGA BASUMATARY AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MD R ISLAM MR S JAFRI	PP, ASSAM

6	Bail Appln./2391/2020 FIXED	ARUN DAS @ ARUN PATHAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
7	Bail Appln./2392/2020 FIXED	MD. ASHIF AND ANR. Versus STATE OF ASSAM	MR. G PHUKAN MS. A CHAKRABARTY L KALITA	PP, ASSAM
8	Bail Appln./2419/2020 FIXED	GULAP HOSSAIN Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
9	Bail Appln./2420/2020 FIXED	EUSOP ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE	PP, ASSAM
10	Bail Appln./2421/2020 FIXED	ABDUR RAHMAN SIDDIKI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. S H SIKDAR	PP, ASSAM
11	Bail Appln./2443/2020 FIXED	MD RAHIM ALI Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
12	Bail Appln./2469/2020 FIXED	RATUL RABHA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MR S HOQUE	PP, ASSAM
13	Bail Appln./2470/2020 FIXED	MOZIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. R ISLAM MR M MONDAL	PP, ASSAM
14	Bail Appln./2473/2020 FIXED	UTTAM SHEEL Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	MR. P N GOSWAMI PP, ASSAM
15	Bail Appln./2477/2020 FIXED	PRANITA DAS Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
16	Bail Appln./2478/2020 FIXED	MD. SALAUDDIN Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM

BAIL HEARING

17	AB/2481/2020	MD. KUDDUS ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR A HUSSAIN MS M BEGUM	PP, ASSAM
18	AB/2875/2020 FIXED	VIKASH KUMAR KESRI Versus THE STATE OF ASSAM	MR. M K DEURI MR. V RAJKHOWA	PP, ASSAM
19	AB/2900/2020 FIXED	THANESWAR HALOI Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR MR. R BORA	PP, ASSAM
20	AB/2902/2020 FIXED	HIRANYA TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR N KALITA	PP, ASSAM
21	AB/2903/2020 FIXED	JOYNAL ABDIN AND 16 ORS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
22	AB/2911/2020 FIXED	BISWA NATH DAS Versus THE STATE OF ASSAM	MR. S KALITA MS B DEKA	MR. B K DAS MS. P DAS PP, ASSAM
23	AB/2971/2020 FIXED	GIAS UDDIN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
24	AB/2981/2020 FIXED	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
25	AB/2982/2020 FIXED	MD. BABAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
26	AB/2983/2020 FIXED	MD. BABAR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

27	AB/3166/2020 FIXED	MD. HAKMAT ALI Versus THE STATE OF ASSAM	MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
28	AB/3186/2020 FIXED	SIRAJUM MONIR RAHMAN @ RAJU Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM
29	AB/3189/2020 FIXED	KADER ALI @ ABDUL KADER Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
30	AB/3195/2020 FIXED	IMDADUL BISWAS @ INDADUL BISWAS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
31	CO/14/2020 FIXED in RSA/234/2019 WITH RSA/234/2019	SMTI. PHUTI HIRANI Versus SRI GOPAL HIRA AND 9 ORS SHRI GOPAL HIRA Versus SMTI. PHUTI HIRANI AND 9 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ MR. A ALAMGEER MR. A ALAM MD. R ALI	MR. A ALAMGEER R ALI MR. M A SHEIKH MS. R CHOUDHURY K U AHMED MR. F ISLAM MS. S S ZIA
	WITH I.A.(Civil)/3460/2019 in RSA/234/2019	SHRI GOPAL HIRA Versus SMTI. PHUTI HIRANI AND 9 ORS	MR. A ALAMGEER MR. A ALAM MD. R ALI	
	WITH			
32	RSA/237/2019	SMTI. BASANTI BORDOLOI AND ANR Versus SMTI. PHUTI HIRANI AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM MD. R ALI
	WITH I.A.(Civil)/3516/2019 in RSA/237/2019	SMTI. BASANTI BORDOLOI AND ANR Versus SMTI. PHUTI HIRANI AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	
<u>ORDERS</u>				
33	I.A.(Civil)/363/2017 in RSA/285185/2016	MD. NAYEB ALI KHAN and ANR, Versus MD. SOYED ALI and 9 ORS,	MR.J AHMED MS. R CHOUDHURY MR A A DEWAN MS. S S ZIA	MR.H A AHMED MR.G U AHMED MR.R ALI MS.R PEGU
	WITH RSA/285185/2016 (Filing Number)	MD. NAYEB ALI KHAN and ANR, Versus MD. SOYED ALI and 40 ORS,	MR.J AHMED MR A A DEWAN	
34	Review.Pet./97/2018 IN RSA/73/2013(D/O), WITH LCR	ON THE DEATH OF BAJRANGLAL MODI HIS LEGAL HEIR SMT PREM LOTA MODI Versus SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	MR G N SAHEWALLA MR. P DEKA MR. A SAHEWALLA MR. M SAHEWALLA
35	I.A.(Civil)/3132/2019 FIXED in Arb.A./10273/2019 WITH Arb.A./10273/2019 (Filing Number)	UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS (PVT.) LTD., UNION OF INDIA Versus M/S RAITANI ENGINEERING WORKS(PVT.) LTD	MR S CHAKRABORTY	MRS. S ROY
36	I.A.(Civil)/4011/2019 in RSA/16129/2019	ON THE DEATH OF AINUDDIN SK., HIS LEGAL HEIRS KOBAT ALI AND 6 ORS Versus ON THE DEATH OF KASER UDDIN, HIS LEGAL HEIRS SAHAD ALI AND 12 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. M A SHEIKH K U AHMED MR. A H M R CHOUDHURY(R11, R12, R13) MS F INTAZ

WITH
RSA/16129/2019
(Filing Number)

LEGAL HEIRS OF AINUDDIN SK. KOBBAT
ALI AND 6 ORS

Versus

LEGAL HEIRS OF LATE KASER UDDIN,
SAHAD ALI AND 12 ORS

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1987/2020 FIXED	SOFIQU L ISLAM ALIAS SAFIQU L ISLAM Versus THE UNION OF INDIA	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN	SC, NCB
2	Bail Appln./2167/2020 FIXED	MD SAHIDUR @ SAHIDUR RAHMAN Versus UNION OF INDIA	MS. A. MEDHI	SC, NCB
3	Bail Appln./2448/2020 FIXED	JAMIR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
4	AB/3311/2020	DWIPEN SARMAH Versus THE STATE OF ASSAM	MR. M BISWAS MS B BORA	PP, ASSAM
5	AB/3312/2020	LUTFA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
6	AB/3313/2020	JAHANGIR ALAM AHMED @ JAHANGIR ALI Versus THE STATE OF ASSAM	MD A H ANSARI	PP, ASSAM
7	AB/3314/2020	MANASH KAMAL GOGOI Versus THE STATE OF ASSAM	MR U S BORGHAIN MS. B GOGOI	PP, ASSAM
8	AB/3315/2020	DHAN DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
9	AB/3316/2020	TRINAYAN BORGHAIN Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY	PP, ASSAM
10	AB/3317/2020	DHARANI DAS @ SRI DHARANI DHAR DAS Versus THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
11	AB/3318/2020	LOKMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
12	AB/3319/2020	HAFIZUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM

PENSION MATTERS

13	WP(C)/4727/2017	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG
14	WP(C)/661/2018	ASHOK KUMAR Versus UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
15	WP(C)/6079/2019	BINA BARUAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS. M DAS MS A BORPHUKAN MS N KALITA	SC, APDCL

BAIL HEARING (BA)

16	Bail Appln./2197/2020 (SCANNED COPY OF C.D.), FIXED	KATARU MUCHAHARY AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR D BANIA MR. P S BISWAS	PP, ASSAM
17	Bail Appln./2220/2020 FIXED	MD. RUPCHAND ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
18	Bail Appln./2276/2020 FIXED	PADMA CHAWROK AND ANR Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
19	Bail Appln./2289/2020 FIXED	SULTAN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
20	Bail Appln./2294/2020 FIXED	NURUL ISLAM @ NURAL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
21	Bail Appln./2362/2020 FIXED	JAGANNATH BORUAH AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
22	Bail Appln./2382/2020 FIXED	REZAUL HAQUE @ REJAUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR M N KHAN MR. H A AHMED	PP, ASSAM
23	Bail Appln./2434/2020 FIXED	PRITAM DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
WITH				
24	Bail Appln./2315/2020	SAIFUDDIN ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
25	Bail Appln./2495/2020 BY STATEMENT(FROM COURT-7)	MOSTAFIZUR RAHMAN @ KHUJU Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM

BAIL HEARING

26	AB/2507/2020 BY STATEMENT	BIDYUT CHAKRABORTY Versus THE STATE OF ASSAM	MR. P K DAS MR. N MAHAJAN	PP, ASSAM
27	AB/2581/2020 FIXED	SOHIDUL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
28	AB/2704/2020 FIXED	KRISHNA CHOUDHURY Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
29	AB/3035/2020 FIXED	AZIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
30	AB/3175/2020 FIXED	IKRAM ALI Versus THE STATE OF ASSAM	MS. R KALITA MR. P M KALITA	PP, ASSAM

ORDERS

31	Crl.A./50/2012 WITH OFFICE NOTE, LCR 6 FILES, P.B.-1	PARAG SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR.N DUTTA MR.B K BHATTACHARJEE DR.R SARMAH MR.N N B CHOUDHURY MS.B BHUYAN MR.B PADUN MRS.P SAHA	PP, ASSAM PP, ASSAM
32	Crl.A./82/2013 WITH LCR 3 FILES	SAIDUL ISLAM Versus THE STATE OF ASSAM,	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MS.S BARUA MRS.J M KONWAR	PP, ASSAM
33	Crl.A./19/2014 WITH LCR 2 FILES	DHRUBA TIWARI Versus STATE OF ASSAM	MRS.F BEGUM MR.A MANNAF MRA K AHMED	PP, ASSAM
34	Crl.L.P./24/2014 IN CRL.A. SL.NO. 229647, WITH OFFICE NOTE	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
	WITH Crl.M.C./486/2014	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
35	Crl.A./239/2019 WITH LCR 2 FILES	ABDUL HANNAN Versus THE STATE OF ASSAM AND ANR	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID	PP, ASSAM
36	Crl.L.P./42/2020 in Crl.A./5726/2020	SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 10 ORS	MR. S N ADHYAPAK MS. B DAS	PP, ASSAM
	WITH Crl.A./5726/2020 (Filing Number)	SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 10 ORS (D)		
37	I.A.(Crl.)/310/2020 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./138/2020	PRANJIT BARMAN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALOM	PP, ASSAM
	WITH Crl.A./138/2020	PRANJIT BARMAN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALOM	MS P K DARJEE PP, ASSAM MS. I THAKURIA

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL AND PENSION MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2539/2020	MANGAL SANA SINGH Versus THE STATE OF ASSAM	MRS. R RONGMEI	PP, ASSAM
MOTION				
2	AB/3320/2020	RUPJYOTI GOGOII AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
3	AB/3321/2020	ATOWAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI	PP, ASSAM
4	AB/3323/2020	AMLAN JYOTI HATIBORUAH Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
5	AB/3324/2020	RABIYAL KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
6	AB/3326/2020	MD RANA ALI Versus THE STATE OF ASSAM	MR. P K GARODIA MR D SARMA	PP, ASSAM
7	AB/3327/2020	BIPUL BARO AND ANR Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
8	AB/3328/2020	ANIRUDDHA DEY Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	PP, ASSAM
9	AB/3329/2020	AMJAT ALI @ AMZAD DENDUA Versus THE STATE OF ASSAM	MR. S MUNIR MR. Z HAMMAD	PP, ASSAM
10	AB/3330/2020	ABBAS ALI Versus THE STATE OF ASSAM	MR B ISLAM MR. A A R KARIM	PP, ASSAM
11	AB/3331/2020	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
12	AB/3332/2020	MOIJAN NESSA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MR. M H BARBHUYAN MR. S ISLAM MR. M R BARBHUIYA	PP, ASSAM

13	AB/3333/2020	SARALA MALAKAR Versus STATE OF ASSAM	MD S ULLAH MR S PANDIT	PP, ASSAM
14	AB/3334/2020	PRANAB MILI Versus THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA MR. R CHOUDHURY	PP, ASSAM
15	AB/3335/2020	LWMSHRI DAIMARI Versus THE STATE OF ASSAM	MR A NATH	PP, ASSAM
16	AB/3362/2020 BY STATEMENT	BHARAT DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR. J. SINGH	PP, ASSAM
<u>PENSION MATTERS</u>				
17	WP(C)/4714/2015	DEBASIS DAS Versus UNITED BANK OF INDIA and 5 ORS,	MR.A DASGUPTA MS.B DAS	MR.S DUTTA MR.C SHARMA
18	WP(C)/18/2018	BIDYUT KR. DAS Versus THE UNION OF INDIA AND 3 ORS	MR. B P SINHA MRS. S ROY MS. R SARKAR	K P SARMA, SR.ADV. MR D SENAPATI (R2-R4) MR H DAS MR. B C DEKA MS. U HAZARIKA MS. S KATAKEY (R2-R4) MS. S. TODI (R2-R4) SC, NEEP CO. MR. M SAHEWALLA (R2-R4)
19	WP(C)/1870/2018 WP(C) 5180/2013(D/O)	NIZAMUDDIN AHMED Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS	MR. B PRASAD MR. D KALITA	SC, AEGCL
<u>ADMISSION</u>				
20	Crl.Rev.P./436/2018 WITH LCR 3 FILES	DEBDAS BANIK Versus ON THE DEATH OF DEBABRATA DAS, HIS LEGAL HEIR, SHIBANI DAS AND 3 ORS	MR. S C BISWAS MR. F A HASSAN	MR M J QUADIR MS G DUTTA MR J NEOG
21	Crl.Pet./29/2019 CRL.REV. PET. 134/2018(D/O), B/O	AMINA BEGUM Versus JAIRUDDIN AHMED	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR K K MAHANTA MR. K M MAHANTA MR B M DEKA
WITH				
22	Crl.Rev.P./415/2019	MD. JIARUDDIN AHMED Versus AMINA BEGUM	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR. R BORA	MR. H RAHMAN MR. A CHAMUAH MR. P P BORTHAKUR MR. S D ROY MS P AGARWAL MAYUR DAS MS A HANDIQUE
23	Crl.Pet./566/2020 BY STATEMENT(FROM COURT-7)	AMIT PAREEK Versus THE STATE OF ASSAM AND ANR.	MR. N SHARMA MS A UPADHAYA	MR. D BARUAH(R2) MS. N UPADHYAY(R2) MR. A I Ali(R2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./2373/2020 BY STATEMENT(FROM COURT-13)	MONIDEEPA SAHARIA Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH MR. D K BORAH	MR. L GOGOI (FOR INFORMANT) PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/2126/2020 BY STATEMENT	MINARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
26	AB/3127/2020 FIXED	RAIZ UDDIN AND 7 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM

ORDERS

27	I.A.(CrI.)/971/2018 in CrI.Rev.P./10022/2018	KHABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S RANA	PP, ASSAM
	WITH CrI.Rev.P./10022/2018 (Filing Number)	KHABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR. (F)		
28	Tr.P.(CrI.)/29/2019	KAUSHIK KALITA Versus SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	MS. K PHUKAN (Legal Aid Counsel)
29	I.A.(CrI.)/327/2019 in CrI.Rev.P./3523/2019	PRAMOD BHANDAR KAYASTHA Versus SMT. PURNIMA BHANDAR KAYASTHA AND 2 ORS.	MR. C BHATTACHARYYA	
	WITH CrI.Rev.P./3523/2019 (Filing Number)	PRAMOD BHANDAR KAYASTHA Versus PURNIMA BHANDAR KAYASTHA AND 2 ORS. (A)		
30	CrI.Pet./428/2019 WITH OFFICE NOTE	SUMIT DAS Versus SMTI MIRA BHAR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA	MR. K LAHKAR (Legal Aid Counsel)
31	CrI.Pet./42/2020 B/O	KANISHKA HIMATSINGKA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MS A SAIKIA MR. M BISWAS MS. A KALITA	MR. R DHAR PP, ASSAM
32	CrI.Pet./196/2020 B/O	SMTI. RAJKUMARI SINGH Versus ARJUN CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM (R2) MR. M SAHEWALLA
	WITH			
33	CrI.Pet./198/2020	SMTI RAJKUMARI SINGH Versus BASISHT CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM (R2) MR. M SAHEWALLA
	WITH			
34	CrI.Pet./223/2020	SMTI. RAJKUMARI SINGH Versus KARAN CHAUHAN AND ANR.	MR. D K CHOMAL MS. N KAKOTY	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR H K SARMA PP, ASSAM MR. M SAHEWALLA
35	I.A.(CrI.)/209/2020 in CrI.Rev.P./1860/2020	MAHESWAR HIRA Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
	WITH CrI.Rev.P./1860/2020 (Filing Number)	MAHESWAR HIRA Versus THE STATE OF ASSAM AND ANR. (D)		
36	CrI.Pet./305/2020 FIXED	ICICI BANK LTD. AND 3 ORS. Versus NIPAN DAS	Mukesh Sharma MR. J BHARALI	
37	CrI.Pet./312/2020 WITH OFFICE NOTE	CENTRAL BUREAU OF INVESTIGATION Versus SWETABH SUMAN, CIT (APPEAL) AND 6 ORS	MR. S C KEYAL SC, CBI	MR K AGARWAL MR B K SINGH MR D AKRAM MS. D PEGU
38	CrI.Pet./482/2020	ISMAIL ALI Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday,24th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3190/2020	SAMSUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK MR A BHUYAN	PP, ASSAM
ADMISSION				
2	WP(C)/252/2017	AHMED ALI @ MD. AHMED ALI Versus THE STATE OF ASSAM AND 5 ORS	MS.M DAS MR A N AHMED	MR.C BARUAHSC, PandPG GA, ASSAM MR.M NATH(SC, P&RD)
3	WP(C)/1423/2017	JANAKI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR.P DEKA MR.A CHETIA	DR.B AHMED MS. D S NEYOG, SC, CO- OP.
WITH				
4	WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO- OP. MS.D D BARMAN
5	WP(C)/2382/2019	FULTI PATOR Versus THE STATE OF ASSAM AND 6 ORS.	MS. P BURAGOHAIN MR. P SAIKIA MS. G KASHYAP	SC, PNRD GA, ASSAM SC, AG MR. A ROY MR. S M SARMA MR. M C DEKA
6	WP(C)/331/2020	LENITHA MARAK Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM SC, AG MR. K R PATGIRI
ORDERS				
7	MFA/101/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus RUP BANU and ANR	MR.S K GOSWAMI MR.B K GOSWAMI MR.R KATHKATIA	
8	MFA/132/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus NIZAMUDDIN AND ANR.	MR.K K BHATRA MR.R K BHATRA MS.J BHAGAWATI	
9	MFA/172/2017 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. RUPCHAN ALI and ANR,	MR.A AHMED	MS U DAS MR.D DUTTA
10	MFA/182/2017 WITH LCR	M/S NORTH EAST PARA MEDICAL AND NURSING INSTITUTE Versus EMPLOYEES STATE INSURANCE CORPORATION and 5 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.K K NANDI SC, E S I

11	I.A.(Civil)/2268/2018 in MFA/86/2018 WITH MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY
12	MFA/202/2019 WITH LCR	SMTI. MIRA SARKAR AND 2 ORS. Versus THE UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
13	MFA/238/2019 WITH LCR	SMTI. SAKINA KHATUN Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
14	I.A.(Civil)/3254/2019 in MACApp./11911/2019 WITH MACApp./11911/2019 (Filing Number)	NAHERUN NESSA@ NEHERUN NESSA AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS NEHERUN NESSA@ NEHERUN NESSA AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. B J TALUKDAR	
15	I.A.(Civil)/3793/2019 in MACApp./12404/2019 WITH MACApp./12404/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MUSSTT. MALECHA KHATOON AND 4 ORS THE ORIENTAL INSURANCE CO. LTD Versus MUSSTT. MALECHA KHATOON AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
16	MFA/9/2020 WITH LCR	SMTI. BURI DASI GHOSH AND 2 ORS Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
17	I.A.(CrI.)/500/2020 in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI		
18	I.A.(Civil)/701/2020 WITH LCR in MACApp./336/2017 WITH MACApp./336/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus ON THE DEATH OF NIRMAL TALUKDAR, HIS LEGAL HEIR GOPAL CH TALUKDAR and ORS. THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NIRMAL TALUKDAR and 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B K JAIN MR. A C MAHANTA MR. B K JAIN MS. M DASGUPTA
19	I.A.(Civil)/703/2020 in MACApp./336/2017 WITH I.A.(Civil)/2260/2017 in MACApp./15/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIR, GOPAL CH TALUKDAR and 2 ORS. SRI NIRMAL TALUKDAR Versus SRI RANJIT TALUKDAR and 2 ORS THE NATIONAL INSURANCE CO. LTD. Versus SRI NIRMAL TALUKDAR and ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. B K JAIN MR. B K JAIN

WITH
I.A.(Civil)/4262/2019
in MACApp./15/2017

ON THE DEATH OF NIRMAL TALUKDAR MR. B K JAIN
HIS LEGAL HEIRS GOPAL CH. TALUKDAR MR. A MAHANTA
AND ANR

MS R D MAZUMDAR
MS. C MOZUMDAR

Versus

SRI RANJIT TALUKDAR and 2 ORS

LILY BARUAH AND ANR.

MR. A J SAIKIA

MR. A BHATTACHARYA

Versus

M/S BAJAJ ALLIANZ GENERAL INSURANCE
CO. LTD.

M/S BAJAJ ALLIANZ GENERAL INSURANCE MD. A AHMED
CO. LTD. MR. A BHATTACHARYYA

MR. A J SAIKIA (R- 1-3)
MR. K K DUTTA
MR. U K DUTTA (R- 1-3)
DR. U BARUA (R- 1-3)

LILY BARUAH and 4 ORS

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,24th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I AND WILL RISE AT
2:20 P.M. AND WILL SIT AGAIN IF TIME
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/3099/2020	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
2	AB/3174/2020	RAJESH KANTI PAUL @ RAJESH PAUL Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
<u>ADMISSION</u>				
3	WP(C)/5946/2018	UTPAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N NATH MR N TALUKDAR MR. B BORAH MR N BARUAH	GA, ASSAM
4	WP(C)/7372/2018	BIBHU BHUSHAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. B DEVI MRS. G M D BAISHYA	GA, ASSAM
5	WP(C)/8358/2018	M/S. SGCCCL - JLS (JV) Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MRS R DEKA MR H K SARMA MR. D THAOSEN	GA, ASSAM
6	WITH WP(C)/8283/2018	SHREE GAUTAM CONSTRUCTION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	GA, ASSAM
7	WITH WP(C)/8306/2018	SHREE GAUTAM CONSTRUCTION COMPANY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MS. J RONGPIPI	GA, ASSAM
8	WP(C)/8825/2018	RELIANCE TELECOM LTD. Versus UNION OF INDIA AND 2 ORS.	MR D DAS MR. K GOSWAMI MR. A SANDILYA	ASSTT.S.G.I.
9	WP(C)/8851/2018	RIMPI BORA Versus BHARAT PETROLEUM CORPORATION LTD AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	MR. S S ROY (R1, R2, R3) MR. S BORTHAKUR (R1, R2, R3)

BAIL HEARING

10	AB/1895/2020	UDAYAN SINGHA @ UDEN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR F KHAN MS D BARUAH MS B BARMAN	PP, ASSAM
11	AB/2722/2020	KHAIRUL ISLAM @ KHAIRUL ALOM Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM

ORDERS

12	I.A.(CrI.)/501/2020 AB/2015/2020 (Disposed) in AB/2015/2020	KH ABDUL GOFUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. R MOMTAZ MR. A ALAMGEER	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT
2:20 P.M. AND WILL SIT AGAIN IF TIME
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3205/2017 FIXED	DEBOJIT KR. SARMAH Versus THE UNION OF INDIA and 2 ORS.	MR.H RAHMAN MS U DAS MS.Y SHAIZA MRS.S SULTANA	MR.Y DOLOIR- 1-3 ASSTT.S.G.I. SR. CGC
2	WP(C)/6717/2018 B/O	PRADIP DAIMARI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. S ISLAM MR. P A AHMED MR A ALI	GA, ASSAM SC, HEALTH AND F W SC, BTC
3	WITH WP(C)/6661/2018	REOSIL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR A ALI MR. P A AHMED MR S ISLAM	GA, ASSAM SC, HEALTH AND F W SC, BTC
4	WITH WP(C)/6713/2018	REOSIL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. P A AHMED MR A ALI MR S ISLAM	GA, ASSAM SC, BTC SC, P H E
5	WP(C)/8546/2019 FIXED	CHINANTA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. K D SARMA MR S B SINHA	MR S K SARKAR MS D HAZARIKA MS. S DAS SC. REVENUE
6	WP(C)/600/2020 B/O	DEWAN JAHEDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR A ALI MR. S ISLAM MR. Y ALI	SC, HEALTH SC, PWD
7	WP(C)/2060/2020 FIXED	RANJIT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM
	WITH I.A.(Civil)/1463/2020 in WP(C)/2060/2020	THE SIVASAGAR MUNICIPAL BOARD AND ANR. Versus RANJIT DAS AND 4 ORS.		GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI
	WITH I.A.(Civil)/1582/2020 in WP(C)/2060/2020	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA	GA, ASSAM

WITH
I.A.(Civil)/1594/2020
in WP(C)/2060/2020

DIPUL DAS
Versus
RANJIT DAS AND 7 ORS.

MR. P BORA
MR. P DEKA
MR. A CHETIA
MR. P BORDOLOI
MS. S. TODI

WITH
8 WP(C)/1707/2020

RANJIT DAS
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. P J SAIKIA
MR. P BORDOLOI

GA, ASSAM
SC. SIBSAGAR MUNICIPAL
BOARD

9 WP(C)/3717/2020
FIXED

M/S MIZORAM ISPAT INDUSTRIES
Versus
THE UNION OF INDIA AND 4 ORS.

DR. A SARAF
MR. S CHETIA
MR. P BARUAH
MR. Z ISLAM
MR. P DAS
MR S J SAIKIA
MR. N N DUTTA

SC, GST
MR. S C KEYAL
ASSTT.S.G.I.
GA, MIZORAM

ORDERS

10 WP(C)/7308/2018

CARBON RESOURCES PVT. LTD.
Versus
THE STATE OF ASSAM AND 3 ORS

DR. A SARAF
MR. P DAS
MR. S P SHARMA
MR. Z ISLAM
MR. P BARUAH
MR. N N DUTTA

GA, ASSAM

11 Cont.Cas(C)/322/2020

ANWAR HUSSAIN AHMED
Versus
NARAYAN DAS AND ANR

MR. S ROY
MR. M H LASKAR
MR M HOSSAIN

MR. P N GOSWAMI
MR. P N GOSWAMI

12 WP(C)/4390/2020
FIXED

ASSAM TEA EMPLOYEES PROVIDENT
FUND ORGANIZATION
Versus
THE UNION OF INDIA AND 3 ORS.

MR. T DEURI

ASSTT.S.G.I.
SC, INCOME TAX
SC, CENTRAL BANK OF
INDIA

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LEAVE NOTE OF ADVOCATES FOR 24/11/2020

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1)	MR G BORDOLOI	12-11-2020	To	07-12-2020
2)	MISS. M DAS	17-11-2020	To	24-11-2020
3)	MR L SARMA	18-11-2020	To	02-12-2020
4)	MR. A CHAMUAH	20-11-2020	To	24-11-2020
5)	MR B K SARMA	20-11-2020	To	24-12-2020
6)	MR. R A CHOUDHURY	23-11-2020	To	04-12-2020
7)	DR. B N GOGOI	16-11-2020	To	22-12-2020
8)	MR. D K SHARMA	22-11-2020	To	30-11-2020